

1	2	3	4
22. Rajasthan	9	11	15
23. Sikkim	—	—	2
24. Tamilnadu	15	35	32
25. Tripura	—	—	1
26. Uttar Pradesh	5	33	35
27. West Bengal	8	11	12
28. State not indicated/ more than one state	1	—	2
Total :	145	317	323

Exploration of Oil

1191. PROF. P. J. KURIEN : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that the flow of oil from the existing wells in the country is diminishing;

(b) if so, the facts thereof;

(c) whether any intensive efforts are being made to locate oil in regions hitherto unexplored; and

(d) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Decline in reservoir pressure is a normal phenomenon after commencement of production. In some fields oil flow is declining due to ageing. The flow is diminishing at rates ranging from 5-10 per cent depending on rock and oil properties and age of reserves.

(c) and (d). Yes, Sir. Some of the steps planned in this behalf are :

1. Introduction of new seismic exploration technology;
2. Extensive exploration of areas in less precisely known geographical regions.
3. Induction of advanced technology and increased use of computers for data processing.

Introduction of Computers in Courts

1192. PROF. P. J. KURIEN :
SHRI K. PRADHANI :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is any proposal to introduce computers in the working of the Courts;

(b) if so, the details thereof;

(c) whether the legal and technical experts were consulted before taking any decision in the matter; and

(d) if so, the details of the opinion expressed by legal experts in this matter ?

THE MINISTER OF LAW AND JUSTICE (SHRI A. K. SEN) : (a) Yes, Sir.

(b) to (d). The matter is receiving the attention of the Government.

Theft of Insured Parcels

1193. SHRI M. RAGHUMA REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether in the light of large scale thefts of insured parcels, Government are devising a machinery to check this illegal practice;

(b) if so, the details of the steps envisaged;

(c) whether Government have been able to make any break through in this connection;

(d) if so, the number of cases apprehended in 1983-84 and 1984-85; and

(e) the details of action taken ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b). No, Sir. The existing machinery is considered adequate and is geared up from time to time.

(c) Yes, Sir. In a few cases some outsiders and a few departmental officials were apprehended. The cases were reported to police.

(d) The number of cases apprehended during 1983-84 and 1984-85 are as follows :

1983-84	1984-85
122	92

(e) Persons found involved in theft of insured parcels prosecuted in Court of Law or departmentally proceeded against.

Telephone Service in North Bihar

1194. DR. G. S. RAJHANS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that the telephone service in Bihar State particularly in North Bihar are deteriorating day by day;

(b) whether Government are aware that there remains almost breakdown in telephone services; and

(c) the steps Union Government propose to take to improve the telephone services in Bihar State ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No Sir; telephone service in Bihar State particularly in North Bihar are working generally satisfactory.

(b) No breakdown have been reported.

(c) Following steps are being taken to further improve the telephone system in Bihar State :—

1. Laying of new junction and primary cables in ducts in large telephone systems.
2. Pressurisation of main cables and laying of new cables duly pressurised.
3. Flooding of cable trenches before they are closed.
4. Use of jelly filled cables in distribution network.
5. Scrapping of life-expired equipment and cables.
6. Special testing of internal equipment of the exchanges.
7. Provision of engine alternators to get over Power failures.

[Translation]

Cities in Uttar Pradesh to be Linked by S.T.D.

1195. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the names of the cities in Uttar Pradesh which are proposed to be linked through S.T.D. during the year 1985-86 ;

(b) the pre-requisites for a city to become entitled for S.T.D. ;

(c) whether district Ajamgarh does not fulfil the requirement for this entitlement ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) In Uttar Pradesh 29 cities are already provided with S.T.D. facilities, and no new city is proposed to be linked through S.T.D. during the year 1985-86;

(b) The pre-requisites for provision of S.T.D. from a city a :

- (i) installation of automatic exchange of appropriate type at that station.
- (ii) installation of reliable transmission medium including multi-